- (a) whether any further investigation and survey have been conducted in Vajrakaroor, Andhra Pradesh, as to the availability of diamond-deposits there; and
 - (b) if so, the results thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya); (a) No. Sir.

(b) Does not arise.

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Welfare Institutions in Andhra

1256, Shri B. S. Murthy: Will the Minister of Education and Scientific Research be pleased to lay a statement on the Table showing:

- (a) the total number of welfare institutions in Andhra Pradesh which received grants from the Central Social Welfare Board during 1956-57?
- (b) the total amount allotted so far during 1957-58; and
- (c) the factors governing such allotments?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) 104.

- (b) The Board has decided to sanction Rs. 2,03,130/- so far during 1957-
- (c) Each application is considered on its own merits keeping in view the special requirements of each area.

Co-ordination of Social Welfare Work

1257. Shri B. S. Murthy: Will the Minister of Education and Scientific Research be pleased to state:

- (a) the type of co-ordination that exists in the work of social welfare between the Central Social Welfare Board and the various State and Central agencies engaged in such work; and
- (b) the steps, if any taken to avoid duplication and wastage?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) and (b). A statement giving the requisite information is laid on the Table of Lok Sabha. (See Appendix IV, annexure No. 58).

Scholarships for Scheduled Castes and Scheduled Tribes

1258. Shri Basumatari: Shri Liladhar Kotoki:

Will the Minister of Education and Scientific Research be pleased to state:

- (a) whether the Scheduled Castes and Scheduled Tribes students securscholarships from the Central Government are exempted from payment of fees in the schools and colleges;
- (b) whether there is any difference in amount of scholarship given to the students belonging to the Hills and Plains Tribes in the State of Assam;
 - (c) if so, the reasons therefor; and
- (d) the amount, set apart for awarding scholarships to the students belonging to the Scheduled Castes and Scheduled Tribes and other Backward Classes in the State of Assam during the current year?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) In most of the cases, the Scheduled Castes and Scheduled Tribes students in receipt of scholarships from Central Government, under the . Government of India Scheme of Scholarships to the Scheduled Castes, Scheduled Tribes and Other Backward Classes for their post-matriculation studies, are exempted from payment of fees. Where they are not exempted, tuition and other admissible fees are paid in addition to the maintenance grant. No Scholarships awarded under the Scheme for prematric studies.

- (b) No. Sir.
- (c) Does not arise.
- (d) No funds have been earmarked for awarding scholarships to the Scheduled Castes, Scheduled Tribes